

Shri Kanungo: Hostel accommodation will be provided.

Shri Thimmatah: May I know when this scheme was sanctioned and what are the reasons for the delay in establishing this sericulture institute?

Shri Kanungo: As I said, this is still under consideration. It has not yet been finalised because the prices have gone up in the meantime.

Shri B. K. Galkwad: May I know whether there is any particular restriction that a particular number should be graduates or non-graduates? Is there any number fixed?

Shri Kanungo: It has not been fixed. It all depends on the type of persons whom the State Government selects.

Shri S. C. Samanta: May I know whether there is any proposal to establish regional teaching institutes also?

Shri Kanungo: Not necessarily. This institute will serve the whole of India, along with the higher institute available in Berhampore in West Bengal.

Plan Provision for Vidarbha

*1636. **Shri Balkrishna Wasnik:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Government of Bombay have raised the question of increasing Plan provision for Vidarbha with the Planning Commission, as on a *pro rata* basis Vidarbha should have been given Rs. 44 crores for its development schemes; and

(b) if so, the action taken thereon?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) The matter is under consideration.

Shri Balkrishna Wasnik: In view of the fact that the plan for the former Madhya Pradesh was estimated to cost Rs. 123.7 crores and on a *pro rata*

basis Vidarbha should have been given Rs. 44 crores, may I know the reason why the plan for Vidarbha is only Rs. 39 crores?

Mr. Speaker: The difference is only Rs. 5 crores.

Shri S. N. Mishra: Population is certainly a governing consideration, but there are other considerations too. But, whatever may be the consideration or the principle that will have to be applied to the available funds, that is funds which are available after making provision for spill over projects and also for such commitments as the Tawa scheme. If the hon. Member bears these things in mind, he will not find any injustice having been done to Vidarbha. All the same, this matter is under consideration.

Shri Balkrishna Wasnik: Is it a fact that because a contribution of about Rs. 8 crores has not been made to Vidarbha, many of the development schemes there are being held up?

Shri S. N. Mishra: I have no information about that, about schemes having been held up, but I would like to make it clear that since we have a communication from the Chief Minister of Bombay on this point, that communication is under examination. But in regard to the schemes having been held up, I shall certainly enquire.

Shri B. K. Galkwad: The hon. Minister said there are other considerations too while considering this problem. May I know what other considerations there are?

Shri S. N. Mishra: One very important consideration which would readily come to the mind of the hon. Member is the backwardness of an area.

Import of Electric Motors

*1637. **Shri S. R. Aramgham:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of Madras has been repeatedly urging the Centre to issue import permits for 15,000 electric motors for the use of agriculturists in the State; and

(b) if so, the quantity for which the permits have been given up to the end of July 1957?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). The demand of the Government of Madras for Electric Motors to meet the requirements of the agriculturists in that State was 5,000 Nos. during the July-December 1956 licensing period and 7,400 Nos. during the January-June 1957 licensing period. Licences were issued for 2,600 and 2,540 Electric Motors during the respective licensing periods.

Shri S. R. Arumugham: May I know whether it is a fact that the import licence for electric motors is given to a firm in Pondicherry which sells the motors in Madras State at an exorbitant price, and will the Government consider giving licences only to agricultural associations and the actual users?

Shri Satish Chandra: If the hon. Member puts a separate question, I will be able to answer that specific point.

Shri S. R. Arumugham: May I know whether it is a fact that the licence was issued only for motors but not for switches and starters, and will the Government consider the supply of the switches and starters along with the motors?

Shri Satish Chandra: A large consignment of starters and switches had arrived in the previous licensing period, that is July-December 1955, and as they were available in sufficient quantities in the country, they were not licensed for import with these motors.

Shri S. R. Arumugham: But these starters and switches are not available in Madras State. They are available only in the Pondicherry area, and the firm in Pondicherry sells these articles at a high rate.

Mr. Speaker: Is not Pondicherry a part of Madras now?

Shri S. R. Arumugham: No, Sir. Not yet.

Shri Satish Chandra: It is true that a firm in Pondicherry in the earlier year was given a licence to import these starters and switches, but they are available for use in the whole country and people from Madras can get them more easily than people in other parts of the country.

Shri Basappa: May I know what arrangements are being made to manufacture these motors inside the country, since this involves a lot of foreign exchange?

Shri Satish Chandra: The existing and sanctioned capacity for the manufacture of these motors is 9,93,870 H.P., and the target of demand is about 8 lakhs to one million H.P. The question of sanctioning some more capacity, up to 1.25 million H.P., is under consideration.

Border Trade with East Pakistan

*1638. **Shri R. S. Lal:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of West Bengal has drawn the attention of the Union Government to the fact that contrary to the agreement signed in January last the East Bengal Government is not allowing fish, eggs etc. of the agreed quantity to cross the border; and

(b) if so, the steps taken in this connection?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) The matter has been taken up with the Government of Pakistan.

Shri Sadhan Gupta: May I know since what time these difficulties have been created and what is the resultant drop of import of fish to the Calcutta market from Pakistan?

Shri Kanungo: I cannot give any statistical data because the arrangement was for border trade by headload. It has practically come to a standstill in recent months.

Shri Bangshi Thakur: Question 1638 relates to border trade with East